

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**  
Dated- Guwahati, the 22<sup>nd</sup> August, 2019

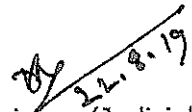
**No.** HC.VII-167 (Pt.-VI)/2014/~~4383~~/A: Smti. Wonchibeni Vandanshan Patton, Chief Judicial Magistrate, Mokokchung is **exempted** from attending the "*Judicial Knowledge Enhancement Programme*", scheduled to be held on 23.08.2019 (**2<sup>nd</sup> half**) & 24.08.2019 at the *Conference Hall, Law Guest House, Dimapur.*

By order,  
Sd/- Dhrupad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. No.HC.VII-167 (Pt.-VI)/2014/~~4384 - 4395~~/A, dated 22.08.2019  
Copy forwarded for information and necessary action to:-

1. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
2. The Accountant General (A&E), Nagaland, Kohima (in reference to the Notification No. HC.VII-167(Pt.-VI)/2014/3847/A, dated 22<sup>nd</sup> July, 2019)
3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima.  
*He is requested to inform the concerned Officer accordingly.*
7. The Principal District & Sessions Judge, Mokokchung.
8. The Joint Registrar (Judl. / PM & P / Protocol), Gauhati High Court, Guwahati.
9. Smti Wonchibeni Vandanshan Patton, Chief Judicial Magistrate, Mokokchung
10. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
11. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
12. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
22.8.19  
Registrar (Judicial)